

ORISSA HIGH COURT

FILING REPORT AS ON :13/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/47808/2024	S.M. CONSULTANTS, KHURDA VS WORKS DEPT., GOVT. OF ODISHA, BBSR	BUDHA BINAYA VS	// ()	
2	D-BLAPL/34147/2024	SK. ZAMIR ULLAH VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// SPECIAL CRIME UNIT /10 /2024 ()	
3	D-BLAPL/34153/2024	AJIT KUMAR OJHA VS STATE OF ODISHA	DEBASIS SAHOO VS	// BARANGA /433 /2024 ()	
4	D-BLAPL/34157/2024	SAROJ XALXO VS STATE OF ODISHA	TRILOCHAN DASH VS	// LEPHRIPADA /79 /2021 ()	AOD20240000276C202400087
5	D-BLAPL/34158/2024	DUKHANASANA BISI VS STATE OF ODISHA	KEDARNATH SAHOO VS	// THAKURGARH /183 /2024 ()	AOD20230000656C202400014
6	D-BLAPL/34160/2024	SAYED MAHAMMAD ALI VS STATE OF ODISHA	ASIT KUMAR JENA VS	// MOTU /18 /2023 ()	
7	D-BLAPL/34161/2024	RAJU @ RAJESH KUMAR SAHU VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// KANIHA /325 /2024 ()	
8	D-BLAPL/34171/2024	JUNESH RAITA @ RAITO VS STATE OF ODISHA	S.S.RAY (2) VS	// ADVA /63 /2021 ()	
9	D-BLAPL/34176/2024	AMBIKA PRASAD DAS VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// BADAGADA /8 /2023 ()	
10	D-BLAPL/34177/2024	PRASANA @ PARSURAM BHOI VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	// LALBAG /230 /2023 ()	
11	D-BLAPL/34178/2024	SUBHARUN DAS VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// S.P.(CID-CRL),CUTTACK /21 /2024 ()	

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12	D-BLAPL/34180/2024	KALEB DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// () //	
13	D-BLAPL/34185/2024	KALIA @ KISHORE CHANDRA SETHI VS STATE OF ODISHA	MANORANJAN DAS VS	KHURDA MODEL /483 /2022 () //	
14	D-BLAPL/34190/2024	KHAGAPATI SISA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /213 /2024 () //	
15	D-BLAPL/34192/2024	KUNA @ KUNA PRADHAN VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	KHARABEL NAGAR P.S. /389 /2024 () //	
16	D-BLAPL/34198/2024	ANIL MAJHI VS STATE OF ODISHA	BYOMOKESH SAHOO VS	BURLA /329 /2024 () //	
17	D-BLAPL/34199/2024	GANGADHAR PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /381 /2024 () //	
18	D-BLAPL/34201/2024	LITU BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /439 /2024 () //	
19	D-BLAPL/34203/2024	DEBARAJ SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	GOP /168 /2024 () //	
20	D-BLAPL/34204/2024	KAPILA MALLICK @ BAMANA CHARANA MALICK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KHURDA ROAD G.R.P.S. /65 /2018 () //	
21	D-BLAPL/34212/2024	PITAR PALA @ PITAR PALO @ PITAR PALA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /18 /2024 () //	
22	D-BLAPL/34213/2024	FAKIR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /560 /2024 () //	
23	D-BLAPL/34214/2024	PURNA CHANDRA PRADHAN	BIRAJA PRASAD NANDA	TALCHER TOWN /958 /2024	

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		VS	VS	()	
24	D-BLAPL/34218/2024	STATE OF ODISHA GANESWAR MAHANTA	KABI RANJAN MOHANTY	BHANDARIPOKHARI /114 /2013	
		VS	VS	()	
25	D-BLAPL/34221/2024	STATE OF ODISHA SUMANTA SARKAR	SOUMYA KANTA TRIPATHY	CHITRAKONDA /32 /2022	AOD20240000239C202400034
		VS	VS	()	
26	D-BLAPL/34223/2024	STATE OF ODISHA RABI HANTAL@VANTHALA RAVI	BASUDEV PUJARI	CHITRAKONDA /177 /2023	AOD20220004505C202400072
		VS	VS	()	
27	D-BLAPL/34224/2024	STATE OF ODISHA SURYAKANTA PALEI	PRADEEP KUMAR DAS	JAJPUR TOWN /319 /2024	AOR20220001207C202400024
		VS	VS	()	
28	D-BLAPL/34232/2024	STATE OF ODISHA SUKANTA KUMAR PATNAIK	LAMBODOR ACHARI	BHANJANAGAR /61 /2024	
		VS	VS	()	
29	D-BLAPL/34245/2024	STATE OF ODISHA BIDYADHAR SAHOO	BISWARANJAN DALAI	/ /0	
		VS	VS	()	
30	D-BLAPL/34247/2024	STATE OF ODISHA SK. LATIF @ ABID	BISWARANJAN DALAI	INFOCITY PS /263 /2023	
		VS	VS	()	
31	D-BLAPL/34256/2024	STATE OF ODISHA SANJAYA BENIA	LALATENDU SAMANTARAY	NABARANGAPUR TOWN /216 /2024	
		VS	VS	()	
32	D-BLAPL/34257/2024	STATE OF ODISHA AKBAR GARADA	LALATENDU SAMANTARAY	NABARANGAPUR TOWN /216 /2024	
		VS	VS	()	
33	D-BLAPL/34259/2024	STATE OF ODISHA SUSANTA @ SUSANTA KANDAPAN	LALATENDU SAMANTARAY	NABARANGAPUR TOWN /216 /2024	
		VS	VS	()	
34	D-BLAPL/34260/2024	STATE OF ODISHA SANTOSH KUMAR BEHERA	DEEPANJALI SAHU	SEMILLIGUDA /180 /2023	
		VS	VS	()	

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35	D-BLAPL/34261/2024	STATE OF ODISHA MOHAN SAGAR VS	LALATENDU SAMANTARAY VS	// NABARANGAPUR TOWN /216 /2024 ()	
36	D-BLAPL/34265/2024	STATE OF ODISHA SUNIL KUMAR BARIK VS	DIPTI RANJAN BHOKTA VS	// KORAPUT SADAR /169 /2024 ()	
37	D-BLAPL/34267/2024	STATE OF ODISHA RAMACHANDRA SAHOO @ BANKA VS	SANTOSH KUMAR SAMANTARAY VS	// NAYAGARH /142 /2024 ()	
38	D-BLAPL/34270/2024	STATE OF ODISHA BHUBAN SUNA VS	SK. ZAFARULLA VS	// BOLANGIR SADAR /470 /2023 ()	
39	D-BLAPL/34271/2024	STATE OF ODISHA RAJAT KISHORI MISHRA VS	AMLAN SHAKTI PAUL VS	// BANAPUR P.S. /295 /2023 ()	
40	D-BLAPL/34272/2024	STATE OF ODISHA LINGARAJ MUDULI VS	AMLAN SHAKTI PAUL VS	// NACHUNI /327 /2024 ()	
41	D-BLAPL/34280/2024	STATE OF ODISHA BANAMALI HARIJAN VS	TUKUNA KUMAR MISHRA VS	// KUNDRA /60 /2021 ()	
42	D-BLAPL/34281/2024	STATE OF ODISHA CHANDRASEKHAR MALIK @ LALU @ GANJA VS	PRAKASH CHANDRA DASH VS	// PATTAMUNDAI /99 /2020 ()	
43	D-BLAPL/34287/2024	STATE OF ODISHA DIPU @ DIPUN @ DIBYA RANJAN AMANTA VS	BHARAT BHUSAN ROURAY VS	// ANGUL TOWN /642 /2024 ()	
44	D-BLAPL/34290/2024	STATE OF ODISHA BALABANTA NAIK VS	SURYA KANTA PRADHAN VS	// KANTAMAL /83 /2024 ()	
45	D-BLAPL/34294/2024	STATE OF ODISHA NIRAKAR MOHAPATRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	// RAMBHA (KHALLIKOTE) /577 /2024 () //	

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46	D-BLAPL/34299/2024	RABI PADHAN VS STATE OF ODISHA	JAYANTI NAIK VS	BHEDEN /198 /2023 () //	
47	D-BLAPL/34300/2024	SIDHANTA KARADA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	R.UDAYAGIRI /93 /2024 () //	
48	D-BLAPL/34307/2024	DOMA @ GANESH JENA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BRAHMAGIRI /43 /2019 () //	
49	D-BLAPL/34309/2024	AKURA PRADHAN @ JUJHIA VS STATE OF ODISHA	LAMBODOR ACHARI VS	TARASINGI /223 /2023 () //	
50	D-BLAPL/34313/2024	SRIKANTA PRADHAN @ BIRANT @ BRAND VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	GHATAGAON /277 /2024 () //	
51	D-CMP/47784/2024	SUBASISNI PATRA VS GYANA RANJAN NAYAK	SHIB SHANKAR MOHANTY VS	// () //	
52	D-CMP/47798/2024	LOKESWAR BHOI VS SABITA BHOI	TRILOCHAN NANDA VS	// () //	
53	D-CMP/47804/2024	PINAKSHI SAHOO VS BHAGABATI DASH	BHAGABAN MOHANTY VS	// () //	
54	D-CMP/47875/2024	LAXMI PRASAD KAR VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// () //	
55	D-CMP/47908/2024	SWAYAM PRAGYAN KAR VS DEZINA BEHERA	DWARIKA PRASAD MOHANTY VS	// () //	
56	D-CMP/47925/2024	LOCHOMA BHOTRA VS PADMABATI BHOTRA	TUKUNA KUMAR MISHRA VS	// () //	
57	D-CMP/47937/2024	BALUNKESWAR MOHAPATRA	DAYANANDA MOHAPATRA	//	

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		VS	VS	()	
		SHANTILATA MOHAPATRA		//	
58	D-CONTC/47790/2024	BIPIN KUMAR DASH	ADV.	//	
		VS	VS	()	
		SIDHARTH SANKAR SWAIN, I.A.S,		//	
59	D-CONTC/47791/2024	LAL MOHAN MOHANTA	ADV.	//	
		VS	VS	()	
		PURNA CHANDRA SETHI, DISTRICT EDUCATION OFFICER		//	
60	D-CONTC/47794/2024	BIRBAL GUPTA	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
		SATYAJIT MOHANTY, TAHASILDAR, JALESHWAR		//	
61	D-CONTC/47796/2024	BAIKUNTHANATH SAHOO	ADV.	//	
		VS	VS	()	
		ANISH DAYAL SINGH D.G, OF POLICE		//	
62	D-CONTC/47797/2024	GURUBARI SAHU	PRADEEPTA KUMAR SWAIN	//	
		VS	VS	()	
		ARVIND AGRAWAL, I.A.S,		//	
63	D-CONTC/47817/2024	GOLAKHA BIHARI BARIKI	ADV	//	AOR20230000709C202400027
		VS	VS	()	
		AJIT PATTANAYAK, SECRETARY, NAYAGARH DISTRICT CENTRAL CO-OPERATIVE BANK LTD.,NAYAGARH		//	
64	D-CONTC/47822/2024	PADMABATI GIRI	ADV.	//	
		VS	VS	()	
		PRACHI TANAYA GIRI, DEO, BALASORE		//	
65	D-CONTC/47825/2024	SATYABHAMA MOHANTY	ADV.	//	
		VS	VS	()	
		RISHI SINGH, CHAIRMAN, ORIDHA GAMYA BANK, GANDAMUNDA		//	
66	D-CONTC/47877/2024	MADHUSUDAN PATRO	ADV.	//	
		VS	VS	()	
		BHAWANI PRASAD MISHRA, COMMISSIONER, BERHAMPUR, MUNICIPAL CORPORATION		//	
67	D-CONTC/47899/2024	RAGHUNATH KAR	ADV.	//	
		VS	VS	()	
		SALINI PANDIT, I.A.S,		//	
68	D-CRLA/34145/2024	PURAN @PURANDAR SABAR	SAHASRANSU SOURAV	BUDEN /97 /2018	AOR20220001445C202400004
		VS	VS	()	

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69	D-CRLA/34206/2024	STATE OF ODISHA SUNIL SAHOO VS	RANJIT KESHARI RAY VS	// CHAULIAGANJA /141 /2018 ()	
70	D-CRLA/34262/2024	STATE OF ODISHA SEBIYAN SAI VS	CHITTA RANJAN SAHU VS	// CHARMAL /108 /2020 ()	
71	D-CRLLP/34144/2024	STATE OF ODISHA STATE OF ODISHA VS	PARTHA SARATHI NAYAK, A.G.A VS	// PIPLI /108 /2017 ()	LOD20240000172C202400292
72	D-CRLLP/34154/2024	ANADI CHARAN SWAIN PRAGYA PARAMITA ROUT@PRAGYAN PARAMITA VS	INDRANIL KARTH SHANKAR PADHY VS	// // ()	AOR20220001248C202400008
73	D-CRLLP/34237/2024	DIPTIRANJAN PARIDA PRASANNA KUMAR MOHANTY VS	SAROJ KUMAR DASH VS	// MARSHAGHAI /157 /2023 ()	
74	D-CRLMA/34236/2024	STATE OF ODISHA NAINA KOSHAL VS	SURYASNATA MOHAPATRA VS	// //0 ()	
75	D-CRLMC/34148/2024	STATE OF ODISHA RAMESH KUMAR MOHANTY VS	GOURI MOHAN RATH VS	// CUTTACK VIGILANCE /64 /2011 ()	AOR20220001651C202400029
76	D-CRLMC/34170/2024	STATE OF ODISHA(VIG.) TRILOCHAN SAHU VS	JUGALA KISHORE PANDA VS	// SAMBALPUR VIGILANCE /61 /2002 ()	
77	D-CRLMC/34181/2024	STATE OF ODISHA PRASANTA KUMAR MISHRA VS	KALPATARU MISHRA VS	// AIR FIELD P.S. /236 /2024 ()	
78	D-CRLMC/34182/2024	STATE OF ODISHA PRASANTA KUMAR MISHRA VS	KALPATARU MISHRA VS	// AIR FIELD P.S. /236 /2024 ()	
79	D-CRLMC/34202/2024	STATE OF ODISHA SASMITA SETHY VS	RABINDRA NATH PRUSTY VS	// //0 ()	
		STATE OF ODISHA		//	

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80	D-CRLMC/34205/2024	CHAKRADHARA NAYAK VS STATE OF ODISHA	ABHISHEK DASH VS	// () //	AOD20240000186C202400002
81	D-CRLMC/34226/2024	IKBAL MOLLA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //	AOR20220002787C202400139
82	D-CRLMC/34229/2024	SUSANTA KUMAR SWAIN VS STATE OF ODISHA(VIG.)	PRANAY KUMAR MAHARAJ VS	//0 () //	
83	D-CRLMC/34242/2024	PRAJNA PRAKASH NAYAK VS SONIA TRIPATHY	BALARAM NAYAK VS	INFOCITY PS /368 /2023 () //	
84	D-CRLMC/34246/2024	PRAJNA PRAKASH NAYAK VS SONIA TRIPATHY	BALARAM NAYAK VS	//0 () //	
85	D-CRLMC/34258/2024	TRILOCHAN SWAIN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /143 /2018 () //	
86	D-CRLMC/34263/2024	BHASKAR KANHAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHULBANI SADAR /3 /2020 () //	
87	D-CRLMC/34273/2024	MOHAN KUMAR SWAIN VS STATE OF ODISHA	AJAYA KUMAR JENA VS	DHUSURI /13 /2014 () //	
88	D-CRLMC/34278/2024	KARNAT KESHARI SAHOO VS STATE OF ODISHA	RAJKISHORE SWAIN VS	JAGATSINGPUR /506 /2023 () //	
89	D-CRLMC/34285/2024	JITENDRA SONI @JITENDRA KUMAR SONI VS STATE OF ODISHA	BIDYADHAR PANDA VS	SAMBALPUR CYBER /42 /2022 () //	AOR20220001945C202400062
90	D-CRLMC/34291/2024	LALAN PRASAD YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /278 /2004 () //	
91	D-CRLMC/34301/2024	KUNA @ DOBIRUDDIN KHAN @ DABIRUDDIN	AMLAN SHAKTI PAUL	BONTH /48 /2017	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/34303/2024	SK.SAHAJAHAN	AMLAN SHAKTI PAUL	PURUNABAZAR /55 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMP/34175/2024	SNIGDHA MOHARANA	SADAYA LAXMI PATNAIK	/ /0	
		VS	VS	()	
		SUBASISHA MOHARANA		//	
94	D-CRLMP/34184/2024	PRASANTA KUMAR MISHRA	KALPATARU MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMP/34188/2024	BISWAJIT TARAI	PRASANTA KUMAR SATAPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMP/34191/2024	ANSUMAN JENA	NIRANJAN PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMP/34194/2024	LAXMI NARAYAN PATRA	NIRANJAN PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMP/34195/2024	NIRANJAN PADHY	NIRANJAN PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMP/34217/2024	BALABHADRA SINGHARI	DINESH RAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMP/34238/2024	SRUSTIDHAR PARIDA	SURESH KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMP/34268/2024	SUSAMA BISOI	SATYABRATA MOHANTY (1)	SHERAGADA /464 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMP/34295/2024	SRADHANJALI SAHOO	SUBHASHIS MISHRA	/ /0	
		VS	VS	()	

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103	D-CRLMP/34308/2024	DEBABRATA SAHU NAROTTAM KHAMARI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// /0 0 //	
104	D-CRLMP/34312/2024	VIVEKANANDA JANI VS S.P., GANJAM	SANDIPANI NAYAK VS	//0 0 //	
105	D-CRLREV/34169/2024	NARENDRA KUMAR MOHANTY VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	//0 0 //	
106	D-FAO/47787/2024	PRASANTA KUMAR MOHAPATRA VS PABITRARANI JENA	JYOTI RANJAN DEO VS	// 0 //	AOR20220001593C202400026
107	D-FAO/47950/2024	RAJANIKANTA PARMANIK VS STATE OF ODISHA	AKASH KUMAR BORAL VS	// 0 //	
108	D-MACA/47838/2024	MANAGER (LEGAL), M/S NATIONAL INSURANCE CO.LTD., VS SNEHALATA PANDA	MAHITOSH SINHA VS	// 0 //	
109	D-MACA/47845/2024	D.M., NATIONAL INSURANCE CO.LTD.,BBSR VS RABI NAIK	MAHITOSH SINHA VS	// 0 //	
110	D-MACA/47846/2024	D.M., NATIONAL INSURANCE CO.LTD., SAMBALPUR VS SUPHALA DASH	MAHITOSH SINHA VS	// 0 //	
111	D-MACA/47859/2024	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS KSHIROD CHANDRA SAHU	BIJOY DASMOHAPATRA VS	// 0 //	
112	D-MACA/47860/2024	D.M.,NATIONAL INSURANCE CO.LTD.,CUTTACK VS SANJAY KUMAR MAHANTA	MAHITOSH SINHA VS	// 0 //	
113	D-MACA/47891/2024	D.M.,M/S ORIENTAL INSURANCE CO.LTD.,BALASORE VS MAL NAIK	ROMANATH ROY VS	// 0 //	

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114	D-MACA/47915/2024	AUTHORISED SIGNATORY, NATIONAL INSURANCE VS BHANU NAIK	BOCCHASINGH MOHAPATRA VS	// 0 //	
115	D-MACA/47929/2024	UNITED INDIA INSURANCE CO.,BBSR VS MANTU JENA	SANTOSH KUMAR MOHANTY VS	// 0 //	
116	D-MATA/47879/2024	KHAGENDRA SETHI VS ANNAPURNA SETHI	PRAVAT KUMAR MOHANTY VS	// 0 //	
117	D-RPFAM/47949/2024	BISWANATH SARANGI VS PRIYADARSHINI PANDA	PRAMOD KUMAR SAHOO VS	// 0 //	
118	D-RSA/47786/2024	SANGRAM KESHARI MOHAPATRA VS TAHASILDAR, NIMAPARA	NIRANJAN PANDA VS	// 0 //	
119	D-RSA/47847/2024	LAXMIPRIYA JAGDEV VS MANAS RANJAN NANDA	ABINASH ROURAY VS	// 0 //	
120	D-RSA/47971/2024	SMRUTI RANJAN PRUSTY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	
121	D-TRP(C)/47806/2024	RUPESH MISHRA VS IPSITA MISHRA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //	
122	D-TRP(C)/47917/2024	JASMINI BHATTA VS BHIMASEN BHATTA	BARADA PRASANNA SARANGI VS	// 0 //	
123	D-TRP(C)/47931/2024	SONALISA RANASINGH VS LOKANATH RANASINGH	BARADA PRASANNA SARANGI VS	// 0 //	
124	D-TRP(C)/47939/2024	NIKITA BARBHAYA VS MANTU SAGAR	BYOMOKESH SAHOO VS	// 0 //	
125	D-TRPCRL/34162/2024	CHITTARANJAN PADHIARY	PRANAYA SWAIN	//0	

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		VS	VS	()	
		JASMINE DAS		//	
126	D-TRPCRL/34163/2024	CHITTARANJAN PADHIARY	PRANAYA SWAIN	//0	
		VS	VS	()	
		JASMINE DAS		//	
127	D-WA/47785/2024	SATYA RANJAN MOHANTA	R.N.MISHRA	//	AOD20220004218C202400009
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WA/47814/2024	UTKAL UNIVERSITY, BBSR	DAYANANDA MOHAPATRA	//	
		VS	VS	()	
		SUBHANKAR DAS		//	
129	D-WA/47870/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000200C202400212
		VS	VS	()	
		DHIBAR MAJHI		//	
130	D-WA/47871/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202400293
		VS	VS	()	
		BASANTA KUMAR SWAIN		//	
131	D-WA/47881/2024	LOPAMUDRA NAYAK	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WA/47884/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202400294
		VS	VS	()	
		GOKULANANDA JENAMANI		//	
133	D-WA/47890/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202400213
		VS	VS	()	
		MATHURANANDA ROUT		//	
134	D-WA/47905/2024	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	//	LOD20240000172C202400295
		VS	VS	()	
		BIDYA KUMARI RAWAL		//	
135	D-WA/47906/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202400214
		VS	VS	()	
		GOKULANANDA NAYAK		//	
136	D-WA/47924/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202400296
		VS	VS	()	

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137	D-WA/47965/2024	SAILABALA MEHER PRASANTA KUMAR SAMARTHA VS	RAGHUNATH DASMOHAPATRA VS	// // ()	
138	D-WP(C)/47774/2024	SECY., G.A. DEPT., BBSR ATRUSH PRADHAN VS	SAROJ KUMAR MISHRA VS	// // ()	AOD20240000678C202400025
139	D-WP(C)/47775/2024	STATE OF ODISHA SITARAM AGRAWALA VS	SAROJ KUMAR MISHRA VS	// // ()	AOD20240000678C202400026
140	D-WP(C)/47776/2024	STATE OF ODISHA BILASINI PADHAN VS	SAROJ KUMAR MISHRA VS	// // ()	AOD20240000678C202400027
141	D-WP(C)/47777/2024	STATE OF ODISHA SATYABRATA JENA VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202400073
142	D-WP(C)/47778/2024 WP(C)/28258/2024	STATE OF ODISHA GOPINATHPUR GRAM PANCHAYAT VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400083
143	D-WP(C)/47779/2024	UNION OF INDIA LIPU KUMAR PANDA VS	SITANSU MOHAN SINGH VS	// // ()	
144	D-WP(C)/47780/2024 WP(C)/28244/2024	STATE OF ODISHA DHIRENDRA KUMAR NAYAK VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400082
145	D-WP(C)/47781/2024	STATE OF ODISHA KUSUM JOSHI VS	LAXMINARAYAN RAYATSINGH VS	// // ()	AOD20240000645C202400013
146	D-WP(C)/47782/2024	THE BRANCH MANAGER, BANK OF INDIA, RAGHUNATHPUR LAXMAN SAHOO VS	SITANSU MOHAN SINGH VS	// // ()	
147	D-WP(C)/47783/2024	STATE OF ODISHA ALOK KUMAR PANDA VS	BIPLABA P.B. BAHALI VS	// // ()	
		STATE OF ODISHA		//	

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148	D-WP(C)/47788/2024 WP(C)/28234/2024	UNITED SAMITI ACTION, BBSR VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	
149	D-WP(C)/47789/2024 WP(C)/28177/2024	RAJALAXMI PATNAIK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS STATE OF ODISHA	// 0 //	
150	D-WP(C)/47792/2024 WP(C)/28186/2024	LAXMIKANTA BISWAL VS STATE OF ODISHA	MANORANJAN MISHRA VS STATE OF ODISHA	// 0 //	
151	D-WP(C)/47793/2024 WP(C)/28181/2024	TRILOCHAN CHAKRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS STATE OF ODISHA	// 0 //	
152	D-WP(C)/47795/2024	SURENDRA NAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS STATE OF ODISHA	// 0 //	
153	D-WP(C)/47799/2024	BHOLANATH MOHARANA VS DIRECTOR OF TAXT BOOK PRODUCTION AND MARKETING , SATYA NAGAR	AKSHAYA KUMAR PANDEY VS DIRECTOR OF TAXT BOOK PRODUCTION AND MARKETING , SATYA NAGAR	// 0 //	
154	D-WP(C)/47800/2024	M/S SHREE BIMAL OXYGEN AND MINERALS PVT. LTD., BBSR VS THE URBAN COOPERATIVE BANK LTD., CUTTACK	INDUJYOTI BISWAL VS THE URBAN COOPERATIVE BANK LTD., CUTTACK	// 0 //	
155	D-WP(C)/47801/2024	ISWAR SAHU VS THE COLLECTOR, GANJAM	PRAFULLA KUMAR RATH VS THE COLLECTOR, GANJAM	// 0 //	
156	D-WP(C)/47802/2024	ASHALATA BEHERA VS STATE OF ODISHA	BHAGABAN MOHANTY VS STATE OF ODISHA	// 0 //	
157	D-WP(C)/47803/2024 WP(C)/28240/2024	RASMI RANI SENAPATI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS STATE OF ODISHA	// 0 //	
158	D-WP(C)/47805/2024	PRADIPTA KUMAR SARANGI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS STATE OF ODISHA	// 0 //	
159	D-WP(C)/47807/2024	M/S. RENEWABLE EVIROGIC (P) LTD., BBSR	PRASANT PARIDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/47809/2024	SANTOSH KUMAR MAHARANA	JUGALA KISHORE PANDA	//	
		VS	VS	0	
		BRANCH MANAGER SHRIRAM EQUIPMENT FINANCE CO, LTD ANGUL		//	
161	D-WP(C)/47810/2024	KISHORE CHANDRA DASH	BIJAYA KUMAR SAHOO	//	
		VS	VS	0	
		COMMISSIONER CUM SECRETARY TO GOVT I AND P.R. DEPARTMENT		//	
162	D-WP(C)/47811/2024	M/S JAGDISH TIMBER	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/47812/2024	SUBHENDU MISHRA	BIKRAM CHANDRA GHADAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/47813/2024	ANANYA MAHALIK	RAKESH KUMAR SARANGI	//	
	WP(C)/28227/2024	VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/47815/2024	LATIKA MANJARI ROUT	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/47816/2024	SAMARENDRA DASH	SAROJ KUMAR PADHI	//	
		VS	VS	0	
		SUB REGISTRAR BHUBANESWAR, KHURDA		//	
167	D-WP(C)/47818/2024	RANJEETA MUND SHARMA	SANDHYARANI PANI	//	AOR20230000010C202400128
		VS	VS	0	
		COMMISSIONER CUM SECRETARY, DEPARTMENT OF HIGHER EDUCATION		//	
168	D-WP(C)/47819/2024	MANOJ KUMAR SAHU	PRASANNA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/47820/2024	MADHUSUDAN NAIK	SIDHARTHA DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
170	D-WP(C)/47821/2024	SK. MURTUZA	DHARMENDRA SETHY	//	
		VS	VS	0	

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171	D-WP(C)/47823/2024 WP(C)/28218/2024	RESERVE BANK OF INDIA, BBSR SOMANATH MAHANTA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //	
172	D-WP(C)/47824/2024	RAMNARESH RAY VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //	
173	D-WP(C)/47826/2024	BIJAY KUMAR SATAPATHY VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
174	D-WP(C)/47827/2024 WP(C)/28219/2024	BRAJA SUNDAR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
175	D-WP(C)/47828/2024	GURU CHARAN MOHAPATRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
176	D-WP(C)/47829/2024	JYOTSHNA RANI DAS VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
177	D-WP(C)/47830/2024	BANSIDHAR MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
178	D-WP(C)/47831/2024	FREINDS ASSOCIATION FOR RURAL RECONSTRUCTION VS STATE OF ODISHA	DEEPAI MAHAPATRA VS	// 0 //	
179	D-WP(C)/47832/2024	RANJIT KUMAR SAHU VS STATE OF ODISHA	DEEPAI MAHAPATRA VS	// 0 //	
180	D-WP(C)/47833/2024	M/S SASWAT BRICKS VS CANARA BANK	PURNA CHANDRA DAS VS	// 0 //	
181	D-WP(C)/47834/2024	SANJUKTA SAMAL VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	

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182	D-WP(C)/47835/2024 WP(C)/28247/2024	REXON STRIPS LIMITED., ROURKELA VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //	
183	D-WP(C)/47836/2024	DWARIKANATH NAYAK VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //	
184	D-WP(C)/47837/2024	ASHWINI KUMAR KHATUA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
185	D-WP(C)/47839/2024	SANDEEP LUHA VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //	
186	D-WP(C)/47840/2024	PRAMODINI DAS VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //	
187	D-WP(C)/47841/2024	SUBHRANSU SEKHAR PATTANAYAK VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //	
188	D-WP(C)/47842/2024	PANCHDEEP CONSTRUCTION LTD VS REAL ESTATE APPELLATE TRIBUNAL , ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //	
189	D-WP(C)/47843/2024	M/S S.M. CARRIERS, CUTTACK VS ASST. COMNR. OF GST AND CE, CUTTACK-II DIVISION, CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
190	D-WP(C)/47844/2024	BRAJA KISHORE PRADHAN VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //	
191	D-WP(C)/47848/2024	SURESH CHANDRA MOHAPATRA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //	
192	D-WP(C)/47849/2024	S. SATYARAJU VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// 0 //	
193	D-WP(C)/47850/2024	GOURANGA CHARAN DAS	DOLAGOBINDA MOHAPATRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/47851/2024	SAILABALA BAL @ SAMAL	ABINASH ROUTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/47852/2024	P.KAMESWAR RAJA	TIRTH KUMAR SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/47853/2024	GIRISH CHANDRA PATI	SUSANTA KUMAR BARAL	//	AOR20220001297C202400098
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/47854/2024	PRAFULA KUMAR SATPATHY	SANJIB MOHANTY	//	AOR20220001611C202400070
		VS	VS	()	
		REGISTRAR, UTKAL UNIVERSITY		//	
198	D-WP(C)/47855/2024	SUNIL KUMAR SWAIN	NIRMAL CHANDRA DAS	//	
		VS	VS	()	
		UNION OF INDIA		//	
199	D-WP(C)/47856/2024	SK. SADAB MOHAMMED	ABINASH ROUTRAY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
200	D-WP(C)/47857/2024	MD ALLI HUSSAIN	ABINASH ROUTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/47858/2024	SAILABALA BAL @ SAMAL	ABINASH ROUTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/47861/2024	HRUDANANDA JENA	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/47862/2024	KAILASH CHANDRA NAYAK	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/47863/2024	PRASANTA KUMAR DUTTA	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	()	

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205	D-WP(C)/47864/2024	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	DURGESH NARAYAN RATH VS	// // 0	
206	D-WP(C)/47865/2024	STATE OF ODISHA PRABASINI PANDA VS	DURGESH NARAYAN RATH VS	// // 0	
207	D-WP(C)/47866/2024	STATE OF ODISHA GOPINATH PATNAIK VS	SATYAJIT MOHAPATRA (2) VS	// // 0	
208	D-WP(C)/47867/2024	STATE OF ODISHA MUKUL KUMAR VS	SAIBRATA RATH VS	// // 0	
209	D-WP(C)/47868/2024	STATE OF ODISHA LAXMIKANTA PARIDA VS	SUBAS CHANDRA DAS VS	// // 0	
210	D-WP(C)/47869/2024	STATE OF ODISHA SRIKRISHNA ESTATE AND CONSTRUCTION PVT LTD VS	DIGGAMISHU PATNAIK VS	// // 0	
211	D-WP(C)/47872/2024	STATE OF ODISHA JITENDRA BISWAL VS	PRABODHA CHANDRA NAYAK VS	// // 0	AOR20220001657C202400074
212	D-WP(C)/47873/2024	THE COMMISSIONER OF CT AND GST, ODISHA PABITRA KUMAR GARNAIK VS	KUNAL KUMAR SWAIN VS	// // 0	
213	D-WP(C)/47874/2024	STATE OF ODISHA RABINDRA KUMAR SILI VS	SAIBRATA RATH VS	// // 0	
214	D-WP(C)/47876/2024	UNION OF INDIA SADANANDA SAHOO VS	SUBASH CHANDRA RATH VS	// // 0	
215	D-WP(C)/47878/2024 WP(C)/28269/2024	STATE BANK OF INDIA, MUMBAI BHARAT KUMAR CHAUHAN VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// // 0 0	

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216	D-WP(C)/47880/2024	MAMATA DAS VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
217	D-WP(C)/47882/2024	TRINATH KHARA VS THE PRINCIPAL COMNR, CGST AND CENTRAL EXCISE, BBSR	BHABANI PRASAD MOHANTY VS	// 0 //	
218	D-WP(C)/47883/2024	BIKRAM BHOI VS STATE OF ODISHA	HIMANSU SEKHAR DEO VS	// 0 //	
219	D-WP(C)/47885/2024	DIPAK KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
220	D-WP(C)/47886/2024	M/S. SAROJINI PRADHAN, CUTTACK VS UNION OF INDIA	KAJAL SAHOO VS	// 0 //	
221	D-WP(C)/47887/2024	PRAMILA SEN VS THE PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	ADITYA SINGH MOHANTY VS	// 0 //	
222	D-WP(C)/47888/2024	M/S PRADHAN INDUSTRIES VS UNION OF INDIA	KAJAL SAHOO VS	// 0 //	
223	D-WP(C)/47889/2024	MURALIDHAR BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //	
224	D-WP(C)/47892/2024	LAXMI PARASETH VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //	AOD20220001998C202400022
225	D-WP(C)/47893/2024	T. BABITA KUMARI VS STATE OF ODISHA	PURESH PRASAD DASH VS	// 0 //	AOD20220004458C202400008
226	D-WP(C)/47894/2024	BIBEKANANDA DALAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202400085
227	D-WP(C)/47895/2024	SAROJINI PATI	NIRANJAN PRASAD PATRA	//	

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		VS	VS	0	
		STATE OF ORISSA		//	
228	D-WP(C)/47896/2024	ANUP KUMATR PATRA	SATYABRATA MOHANTY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/47897/2024	KRUPAJAL ENGINEERING COLLEGE, BBSR	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/47898/2024	PRAFULLA KUMAR JENA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/47900/2024	SANTOSH KUMAR PARIDA	AUROVINDA MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
232	D-WP(C)/47901/2024	BRAJA KISHORE SWAIN	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/47902/2024	JANHABI BEHERA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/47903/2024	ABHIJEET SWAIN	SAIBRATA RATH	//	
		VS	VS	0	
		UNION OF INDIA		//	
235	D-WP(C)/47904/2024	VICTIM	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/47907/2024	ASHTAVINAYAK MOTORS PVT. LTD., KHORDHA	SASWAT KUMAR ACHARYA	//	
		VS	VS	0	
		UNION OF INDIA		//	
237	D-WP(C)/47909/2024	SAGARIKA ROUT	SUKANTA KUMAR DALAI	//	AOD20240000306C202400084
		VS	VS	0	
		UNION OF INDIA		//	
238	D-WP(C)/47910/2024	MANOJ KUMAR MISHRA	SAMEER KUMAR DAS	//	
		VS	VS	0	

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239	D-WP(C)/47911/2024	STATE OF ODISHA ABHISHEK MOHANTY VS UNION OF INDIA	NIRANJAN LENKA VS	// // 0 //	
240	D-WP(C)/47912/2024	SANKAR PRASAD SABAT VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
241	D-WP(C)/47913/2024	ABHILASH PUROHIT VS UNION OF INDIA	SUBHADUTTA ROURAY VS	// 0 //	
242	D-WP(C)/47914/2024	TIMES SCHOLARS GURUKULA, BBSR VS THE COMNR-CUM-SECY, DEPT. OF REVENUE AND DISASTER MANAGEMENT, BBSR	BAMADEV BARAL VS	// 0 //	
243	D-WP(C)/47916/2024	PREMA DEI VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
244	D-WP(C)/47918/2024	UDAYANATH MOHARANA VS PUNJAB AND SIND BANK, BHADRAK	CHAKRADHARI SINGH VS	// 0 //	
245	D-WP(C)/47919/2024	KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
246	D-WP(C)/47920/2024	SUSANT KUMAR ROUT VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
247	D-WP(C)/47921/2024	MUKUNDA MEHER VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //	
248	D-WP(C)/47922/2024	RASMITA KANHAR VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //	
249	D-WP(C)/47923/2024	SANTOSH KUMAR SAHU VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	

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250	D-WP(C)/47926/2024	RAJENDRA PRASAD SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
251	D-WP(C)/47927/2024	SK. HABIBUR RAHEMAN VS STATE OF ODISHA	MOHAMMED RIAZ VS	// 0 //	
252	D-WP(C)/47928/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY	BRAJA MOHAN SARANGI VS	// 0 //	
253	D-WP(C)/47930/2024	SATYA PRAKASH NANDA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //	
254	D-WP(C)/47932/2024	BANALATA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
255	D-WP(C)/47933/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY	BRAJA MOHAN SARANGI VS	// 0 //	
256	D-WP(C)/47934/2024	RAMESH KUMAR TRIPATHY VS CHAIRMAN STATE TRANSPORT AUTHORITY	BRAJA MOHAN SARANGI VS	// 0 //	
257	D-WP(C)/47935/2024	SWAYAM SADASIBA CONSTRUCTION PVT. LTD., NAYAGUDA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
258	D-WP(C)/47936/2024	KRUPAJAL ENGINEERING COLLEGE, BBSR VS STATE OF ODISHA	A.BOSE VS	// 0 //	
259	D-WP(C)/47938/2024	AJAY KUMAR PALEI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //	
260	D-WP(C)/47940/2024	SARAT MOHANTY VS ZONE OFFICER-CUM-L.A.COLLECTOR, LAXMIPOSI ZONE, SUBARNAREKHA IRRIGATION PROJECT, MAYURBHANJ	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
261	D-WP(C)/47941/2024	SUDHANSU SEKHAR MAJHI	SUBHADUTTA ROURAY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :13/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/47942/2024	ASWINI KUMAR SENAPATI	ABINASH PATTJOSHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/47943/2024	ASHISH KUMAR MOHAPATRA	DEBENDRA MOHANTA	//	
		VS	VS	0	
		NATIONAL MEDICAL COMMISSION, NEW DELHI		//	
264	D-WP(C)/47944/2024	SUBRAT KUMAR MISHRA	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/47945/2024	SRI ARABINDO MISSION, BHAGIA, BALASORE	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/47946/2024	JITENDRA KUMAR NAG	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/47947/2024	TARAKANTA DAS	TARUN PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/47948/2024	RANJAN KUMAR SAHU	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/47951/2024	P.KRISHNA	TIRTH KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/47952/2024	SASHIKANTA RANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
271	D-WP(C)/47953/2024	AJIT KUMAR DEBTA	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
272	D-WP(C)/47954/2024	SUDAM CHANDRA BHOI	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/47955/2024	STATE OF ODISHA SASHIKANTA RANA VS	BRAJA MOHAN SARANGI VS	// // 0	
274	D-WP(C)/47956/2024	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK L.SRINIVAS RAO VS	TIRTH KUMAR SAHU VS	// // 0	
275	D-WP(C)/47957/2024	STATE OF ODISHA SASHIKANTA RANA VS	BRAJA MOHAN SARANGI VS	// // 0	
276	D-WP(C)/47958/2024	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK P VENKATA RAO VS	TIRTH KUMAR SAHU VS	// // 0	
277	D-WP(C)/47959/2024	STATE OF ODISHA MANJUSHREE KANUNGO VS	SUBHADUTTA ROUSTRAY VS	// // 0	
278	D-WP(C)/47960/2024	STATE OF ODISHA CHITARANJAN RATH VS	BINAYA KUMAR MOHANTY VS	// // 0	
279	D-WP(C)/47961/2024	DISTRICT JUDGE, BALASORE SASHIKANTA RANA VS	BRAJA MOHAN SARANGI VS	// // 0	
280	D-WP(C)/47962/2024	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK ALKA GUPTA VS	DEBABRATA DAS VS	// // 0	
281	D-WP(C)/47963/2024	STATE OF ODISHA SASHIKANTA RANA VS	BRAJA MOHAN SARANGI VS	// // 0	
282	D-WP(C)/47964/2024	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK SASHIKANTA RANA VS	BRAJA MOHAN SARANGI VS	// // 0	
283	D-WP(C)/47966/2024	CHAIRMAN STATE TRANSPORT AUTHORITY SASHIKANTA RANA VS	BRAJA MOHAN SARANGI VS	// // 0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/47967/2024	ARUN KUMAR SAHOO VS STATE OF ODISHA	NETRANANDA BISWAL VS	// () //	
285	D-WP(C)/47968/2024	PRASANNA KUMAR BISWAL VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// () //	
286	D-WP(C)/47969/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY	BRAJA MOHAN SARANGI VS	// () //	
287	D-WP(C)/47970/2024	BRAJA KISHORE SWAIN VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// () //	
288	D-WPCRL/34193/2024	NIRANJAN NAYAK VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	//0 () //	
289	D-WPCRL/34216/2024	SUSAMA KABIRAJ VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	PARADEEP /265 /2024 () //	
290	D-ABLAPL/34143/2024	AKSHYA KUMAR MOHAPATRA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /713 /2024 () //	AOR20220000371C202400099
291	D-ABLAPL/34146/2024	RANJAN @RASHMI RANJAN TRIPATHY VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	CHOUWAR /530 /2024 () //	AOD20240000490C202400008
292	D-ABLAPL/34149/2024	SATYAPRIYA MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
293	D-ABLAPL/34150/2024	PTATEET KUMAR BHANJA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
294	D-ABLAPL/34151/2024	SOUMYARANJAN PANDAV VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	MANGALPUR /133 /2024 () //	
295	D-ABLAPL/34152/2024	SUBAL MAHALIK	PARSURAM PANDA	NAIKANI-DIHI /247 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/34155/2024	SANTOSH BEHURA	DEBASIS BISWAL	CUTTACK SADAR /558 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/34156/2024	SUMATI DALEI @ SUMI DALEI	SURYAKANTA DWIBEDI	FATEGARH /198 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/34159/2024	ADITYA KUMAR MOHAPATRA	RAMA CHANDRA MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/34164/2024	AMIYA RANJAN ROUT	ASHOK KUMAR SAHOO	NIKIRAI /293 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/34165/2024	TAPAS SAHOO	LALATENDU RAY	NAUGAON /270 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/34166/2024	BANTI PALATA @ JYOTI RANJAN PALATA	DEEPAK KUMAR DAS	NIALI /413 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/34167/2024	MANGULI CHARAN SETHY	IPSIT AUROBINDO ACHARYA	JAGATSINGPUR /1064 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/34168/2024	NATHA KUMAR BHOLA	BIDHUBHUSANA MOHAPATRA	MAHAKALPARA /222 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/34172/2024	SK. MUKHTAR	PRAFULLA KUMAR KAR	SIMULIA /365 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/34173/2024	JAGA NAYAK @ ANIL NAYAK	ABINASH NAYAK	KUMBHARAPARA /374 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/34174/2024	NIRANJAN BHOLA	BIDHUBHUSANA MOHAPATRA	MAHAKALPARA /222 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/34179/2024	STATE OF ODISHA PARSURAM JENA VS	AJIT KUMAR RAUT VS	// BONTH /173 /2024 ()	
308	D-ABLAPL/34183/2024	STATE OF ODISHA MD MOHASIN VS	PRAMODA KUMAR MISHRA VS	// LALBAG /224 /2024 ()	
309	D-ABLAPL/34186/2024	STATE OF ODISHA MD ZEESHAN VS	PRAMODA KUMAR MISHRA VS	// LALBAG /224 /2024 ()	
310	D-ABLAPL/34187/2024	STATE OF ODISHA JYOTI RANJAN DAS VS	PRANAB RANJAN CHHATOI VS	// CUTTACK SADAR /252 /2024 ()	
311	D-ABLAPL/34189/2024	STATE OF ODISHA KAMARDIN @ KAMAR SAJUDDIN KHAN VS	PRATIK DASH VS	// ANANDAPUR /292 /2024 ()	
312	D-ABLAPL/34196/2024	STATE OF ODISHA RAJESH KUMAR SAHU @ RAJESH SAHU VS	JUGALA KISHORE PANDA VS	// TARBHA /303 /2024 ()	
313	D-ABLAPL/34197/2024	STATE OF ODISHA NALITA @ LALITA MOHAPATRA VS	PITAMBAR PANDA VS	// BASELI SAHI PS /224 /2024 ()	
314	D-ABLAPL/34200/2024	STATE OF ODISHA KALPANA MALLICK VS	BISWABHUSAN DAS VS	// ERASAMA /440 /2024 ()	
315	D-ABLAPL/34207/2024	STATE OF ODISHA KAIBALYA MOHANTY VS	JYOTIRMAYA SAHOO VS	// NAYAGARH SADAR /144 /2020 ()	
316	D-ABLAPL/34208/2024	STATE OF ODISHA ALOK BARIK @ ALAM BARIK VS	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /130 /2019 ()	
317	D-ABLAPL/34209/2024	STATE OF ODISHA BINAYA BHUSAN PATTANAIAK VS STATE OF ODISHA	DEVASHIS PANDA VS	// JAJPUR TOWN /455 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/34210/2024	KARTIKA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// () //	
319	D-ABLAPL/34211/2024	TARANISEN PATTNAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	JAJPUR TOWN /455 /2024 () //	
320	D-ABLAPL/34215/2024	SURESH KUMAR BEHERA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /406 /2024 () //	
321	D-ABLAPL/34219/2024	JAGADISH DAS VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BIRIDI PS /297 /2024 () //	
322	D-ABLAPL/34220/2024	PRASANTI GARHNAYAK VS STATE OF ODISHA(VIG.)	MANAS RANJAN BEHERA VS	CUTTACK VIGILANCE /2 /2023 () //	AOR20220001297C202400099
323	D-ABLAPL/34222/2024	PUSPALATA NAYAK VS STATE OF ODISHA	PRATAP KUMAR RAY VS	JAJPUR SADAR /285 /2024 () //	AOR20230000757C202400006
324	D-ABLAPL/34225/2024	SK. KALIMUDDIN @SEK KALIMUD VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /160 /2024 () //	AOR20220003422C202400092
325	D-ABLAPL/34227/2024	BIJAY NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /416 /2024 () //	
326	D-ABLAPL/34228/2024	BISWARANJAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /215 /2024 () //	
327	D-ABLAPL/34230/2024	SANTOSH MOHANTY @ SANTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /34 /2019 () //	
328	D-ABLAPL/34231/2024	MADAN MOHAN BARIK @ MADAN BARIK VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	NIHALPRASAD /208 /2024 () //	
329	D-ABLAPL/34233/2024	LIPI NAYAK	AMITAV TRIPATHY	NAYAGARH /416 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/34234/2024	SABITA KUMARI MISHRA	PRASANTA KUMAR MISHRA	CUTTACK VIGILANCE /7 /2022	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
331	D-ABLAPL/34235/2024	GYANARANJAN MOHANTY	ANIRUDHA DAS	GONDIA /329 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/34239/2024	SHIBANANDA BANUA	JNYANANANDA PANDA	JUNAGARH /383 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/34240/2024	SANTOSH JAL @ SANTU	ADITI HOTA	TALCHER TOWN /457 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/34241/2024	PINTU @ PRASANT KUMAR BEHERA	JANMEJAYA KATIKIA	PURUSHOTTAMPUR /738 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/34243/2024	SIBU SANKAR BHOLA	BAIJAYANTI MOHANTY	TIRTOL /275 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/34244/2024	PINTUNA BEHERA	KISHORE KUMAR MISHRA	KUMBHARAPARA /315 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/34248/2024	FAGU BHOI @ FAGULA	AMIYA KUMAR TARAI	KHANDAGIRI P.S. /800 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/34249/2024	M. DEBARAJ PATRA	JYOTIRMAYA SAHOO	PURUSHOTTAMPUR /285 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/34250/2024	SARALA SAHOO	LAXMAN PRADHAN	SATYABADI /224 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/34251/2024	TANGE BAHADUR @ RAJKAPUR BAHADUR	PABITRA KUMAR NAYAK	PLANTSITE /892 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/34252/2024	STATE OF ODISHA SHREEKANTA PRADHAN VS	SANKET TRIVEDY VS	// PAIKMAL /249 /2023 ()	
342	D-ABLAPL/34253/2024	STATE OF ODISHA RAB @ RAPH SAHA @ RAF SAHA VS	PABITRA KUMAR NAYAK VS	// PLANTSITE /892 /2024 ()	
343	D-ABLAPL/34254/2024	STATE OF ODISHA ASHOK DEHURY VS	PRAJIT KUMAR PRADHAN VS	// HANDAPA /386 /2024 ()	
344	D-ABLAPL/34255/2024	STATE OF ODISHA KUMUDA NAYAK VS	SANDIPANI NAYAK VS	// GONDIA /155 /2017 ()	
345	D-ABLAPL/34264/2024	STATE OF ODISHA BHRAMARABAR BEHERA VS	DEEPAK KU SAHOO VS	// DERABIS /117 /2024 ()	
346	D-ABLAPL/34266/2024	STATE OF ODISHA SK SABIR HOSSEN VS	DEEPAK KU SAHOO VS	// KENDRAPARA /234 /2024 ()	
347	D-ABLAPL/34269/2024	STATE OF ODISHA SIDHARTHA SANKAR RAY VS	NIKUNJA KUMAR ROUT VS	// / /0 ()	
348	D-ABLAPL/34274/2024	STATE OF ODISHA SOMANATH MALLIK @ CHANDAN MALLIK VS	AMLAN SHAKTI PAUL VS	// BAGHAMARI /170 /2024 ()	
349	D-ABLAPL/34275/2024	STATE OF ODISHA HRUSHIKESHA PARIDA @ LITU VS	SANGRAM KESHARI ROUT VS	// JAJPUR TOWN /292 /2024 ()	
350	D-ABLAPL/34276/2024	STATE OF ODISHA KISAN KUMAR NAYAK VS	AMLAN SHAKTI PAUL VS	// BONTH /11 /2023 ()	
351	D-ABLAPL/34277/2024	STATE OF ODISHA FIRDOUS KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BHADRAK TOWN /541 /2023 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/34279/2024	AKSHYA KUMAR ROUT@AKSHYA KUMAR ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //	AOD20240000001C202400347
353	D-ABLAPL/34282/2024	KUMARI @ AMIYA KUMAR ROUT VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /828 /2024 () //	
354	D-ABLAPL/34283/2024	RABINDRA SAMAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //	AOD20240000001C202400346
355	D-ABLAPL/34284/2024	SANJAYA KUMAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /333 /2024 () //	
356	D-ABLAPL/34286/2024	BHAKTA BANDHU NAIK VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BAGDIA /211 /2024 () //	
357	D-ABLAPL/34288/2024	MATHURA GOCHHAYAT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BANARAPAL /454 /2024 () //	AOD20240000001C202400348
358	D-ABLAPL/34289/2024	LACHHMAN BHOI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	/ /0 () //	
359	D-ABLAPL/34292/2024	BISWESHAR GOP VS STATE OF ODISHA	ASISH RANJAN SAMAL VS	/ /0 () //	
360	D-ABLAPL/34293/2024	GANESWAR MAHANTA @ GANESH CHANDRA MAHANTA VS STATE OF ODISHA	HANU KUMAR PANDA VS	/ /0 () //	
361	D-ABLAPL/34296/2024	RATIKANTA MAJHI VS STATE OF ODISHA	SATYABRATA DASH VS	BANGRIPOSI /241 /2024 () //	
362	D-ABLAPL/34297/2024	UKIL KAHANRA @ OKILA KANHAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	KANTAMAL /138 /2020 () //	
363	D-ABLAPL/34298/2024	JYOTSNARANI GIRI	APARESH BHOI	CHHEND /183 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/34302/2024	SUKADEB PRADHAN	PRAFULLA KUMAR BISWAL	RAJKANIKA /220 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/34304/2024	JITU MOHANTY	PURNA CHANDRA MOHARANA	SUKINDA /318 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/34305/2024	SURESH BEJ	PURNA CHANDRA MOHARANA	BHUBAN /480 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/34306/2024	SANDHYA KEDIA	MANAS KUMAR CHAND	LAXMISAGAR P.S. /528 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/34310/2024	ABDUL DANISH @ RAHIL	RAMAKANTA PRADHAN	JHARSUGUDA /634 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/34311/2024	SWARNALATA JENA	RAGHUNATH DASMOHAPATRA	BADACHANA /458 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :13/11/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MA/96/1994 MA/96/1994	M/S.K.P.DAMADARAN MP	M/S.Y.DAS, DIPTANSHU NANDA	5/2024
2	D-ADMLS/39543/2024 ADMLS/5/2024	PARADIP PORT AUTHORITY, JAGATSINGHPUR MP	BARASANNA KUMAR PARHI	23/2024
3	D-CRLLP/34144/2024 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A	55/2024
4	D-TRPCRL/34162/2024 TRPCRL/ /	CHITTARANJAN PADHIARY MP	PRANAYA SWAIN	87/2024
5	D-TRPCRL/34163/2024 TRPCRL/ /	CHITTARANJAN PADHIARY MP	PRANAYA SWAIN	88/2024
6	D-JCRLA/51/2019 JCRLA/51/2019	TAPAN PRADHAN MP	MR.SARAT CH.MEKAP(AMICUS CURIAE), (MR. NRUSINGHA NANDA	237/2024
7	D-CRLMP/34175/2024 CRLMP/ /	SNIGDHA MOHARANA MP	SADAYA LAXMI PATNAIK	257/2024
8	D-TRP(C)/47917/2024 TRP(C)/ /	JASMINI BHATTA MP	BARADA PRASANNA SARANGI	382/2024
9	D-TRP(C)/47931/2024 TRP(C)/ /	SONALISA RANASINGH MP	BARADA PRASANNA SARANGI	383/2024
10	D-TRP(C)/47939/2024 TRP(C)/ /	NIKITA BARBHAYA MP	BYOMOKESH SAHOO	384/2024
11	D-RVWPET/31807/2024 RVWPET/171/2024	YUDHISTHIRA SETHI MP	KHIROD KUMAR SWAIN	418/2024
12	D-RVWPET/42345/2024 RVWPET/265/2024	ABHIMANYU NAIK MP	RAJENDRA KUMAR MUND	419/2024
13	D-RPFAM/249/2023 RPFAM/249/2023	BAIKUNTHA SAHU MP	KOUSHIK ANANDA GURU	493/2024
14	D-MATA/47879/2024 MATA/ /	KHAGENDRA SETHI MP	PRAVAT KUMAR MOHANTY	505/2024
15	D-CMAPL/46523/2024 CMAPL/ /	SANDEEP KUMAR CHOUDHURY MP	PABITRA KUMAR NAYAK	566/2024
16	D-FAO/42049/2024 FAO/464/2024	THE DIVISIONAL MANAGER, M/S. NATIONAL MP	PRAKASH KUMAR MOHANTY, SUDEEP KUMAR SARANGI, GAUTAM MISHR	965/2024
17	D-FAO/12/2023 FAO/12/2023	M/S.SARALA REALCON PVT. LTD., BBSR MP	ASHUTOSH MOHANTY, SUDEEP KUMAR SARANGI, GAUTAM MISHR	966/2024
18	D-FAO/45681/2024 FAO/ /	MANAGER(T.P. HUB), M/S NEW INDIA ASSURANCE CO. LTD., MP	SUBRANJAN CHANDRA, CUTTACK	967/2024
19	D-FAO/47950/2024 FAO/ /	RAJANIKANTA PARMANIK MP	AKASH KUMAR BORAL	968/2024
20	D-SA/317/1997 SA/317/1997	NATABAR MP	M/S.D.MOHAPATRA	1032/2024
21	D-SA/308/1991 SA/308/1991	RADHAMANI MP	M/S.C.R.RAY	1033/2024
22	D-RSA/45440/2024 RSA/ /	MURALIDHAR SAMAL MP	SARAT CHANDRA SAMAL	1310/2024
23	D-RSA/47847/2024 RSA/ /	LAXMIPRIYA JAGDEV MP	ABINASH ROURAY	1311/2024
24	D-RSA/525/2014 RSA/525/2014	SAKILA BAI@BEGUM MP	M/S.ABHAYA KU.SHARMA	1312/2024
25	D-RSA/47971/2024 RSA/ /	SMRUTI RANJAN PRUSTY MP	DILLIP KUMAR RAY	1313/2024
26	D-CMP/47784/2024	SUBASISNI PATRA	SHIB SHANKAR MOHANTY	

27	CMP/ / D-CMP/47798/2024	MP LOKESWAR BHOI	TRILOCHAN NANDA	1368/2024
28	CMP/ / D-CMP/103/2018	MP SNEHALATA PANDA	DWARIKA PRASAD MOHANTY	1369/2024
29	CMP/103/2018 D-CMP/47875/2024	MP LAXMI PRASAD KAR	PRATYUSHA NAIDU	1370/2024
30	CMP/ / D-CMP/47908/2024	MP SWAYAM PRAGYAN KAR	DWARIKA PRASAD MOHANTY	1371/2024
31	CMP/ / D-CMP/47925/2024	MP LOCHOMA BHOTRA	TUKUNA KUMAR MISHRA	1372/2024
32	CMP/ / D-CMP/47937/2024	MP BALUNKESWAR MOHAPATRA	DAYANANDA MOHAPATRA	1373/2024
33	CMP/ / D-BLAPL/5663/2024	MP PRADIP KUMAR NAYAK		1374/2024
34	BLAPL/1723/2024 D-BLAPL/7491/2024	MP GANESWAR DAS	RAMESH CHANDRA MAHARANA	1473/2024
35	BLAPL/2299/2024 D-BLAPL/3381/2024	MP SANTOSH SAHOO	BISHNU PRASAD PRADHAN	1474/2024
36	BLAPL/989/2024 D-BLAPL/5917/2024	MP R.SINNU THURAI	DEEPAK KU SAHOO	1475/2024
37	BLAPL/2337/2024 D-BLAPL/4478/2024	MP RAMESH CHANDRA SAHOO@SAHU		1476/2024
38	BLAPL/1967/2024 D-BLAPL/5349/2024	MP RAMESH CHANDRA SAHOO @SAHU		1477/2024
39	BLAPL/2101/2024 D-BLAPL/5356/2024	MP RAMESH CHANDRA SAHOO @ SAHU		1478/2024
40	BLAPL/2102/2024 D-BLAPL/4247/2024	MP RAMESH CHANDRA SAHOO@SAHU		1479/2024
41	BLAPL/2692/2024 D-ABLAPL/24891/2024	MP KHAGENDRA GHADIA		1480/2024
42	ABLAPL/9407/2024 D-ABLAPL/30619/2024	MP L. JAGANNATH RAO		2529/2024
43	ABLAPL/11391/2024 D-ABLAPL/7569/2024	MP ARUN MAJHI	ARABINDA SAHOO	2530/2024
44	ABLAPL/2758/2024 D-ABLAPL/8560/2024	MP NIRAKAR HATI		2531/2024
45	ABLAPL/3732/2024 D-ABLAPL/8853/2024	MP DAMODAR BAG		2532/2024
46	ABLAPL/3173/2024 D-ABLAPL/8562/2022	MP SIDDHANT KUMAR JENA		2533/2024
47	ABLAPL/8562/2022 D-ABLAPL/14646/2024	MP PRATEEK NAYAK	AKSHAYA KUMAR SUBUDHI	2534/2024
48	ABLAPL/5409/2024 D-ABLAPL/27655/2024	MP SRIKANTA SUMANTARAY @ SRIKANTA SUMANTRAI		2535/2024
49	ABLAPL/10147/2024 D-ABLAPL/1860/2018	MP SEK.SAUKAT@SK.SAUKAT		2536/2024
50	ABLAPL/1860/2018 D-ABLAPL/28764/2024	MP SANYASHI PRADHAN @ SANIA @ SANYASI PRADHAN		2537/2024
51	ABLAPL/10602/2024 D-ABLAPL/30399/2024	MP GAJENDRA GAHANA		2538/2024
52	ABLAPL/11339/2024 D-ABLAPL/26280/2024	MP SRIMATI PUTA	SATYABRATA PANDA	2539/2024
53	ABLAPL/9646/2024 D-ABLAPL/19332/2024	MP AMULI BEHERA		2540/2024
54	ABLAPL/6907/2024 D-ABLAPL/32482/2024	MP HEMANTA PATRA		2541/2024
55	ABLAPL/12202/2024 D-ABLAPL/18320/2024	MP ASIT GAIN	PRANAB KUMAR DAS	2542/2024
56	ABLAPL/6980/2024 D-ABLAPL/5948/2023	MP NIRAS KUMAR BHUYAN		2543/2024
57	ABLAPL/5948/2023 D-ABLAPL/24340/2024	MP INDRAMANI SAHU @ BEHERA		2544/2024
	ABLAPL/9083/2024	MP		2545/2024

58	D-ABLAPL/20453/2017 ABLAPL/20453/2017	RANJEET PRASAD@RANJEET YADAV MP		2546/2024
59	D-ABLAPL/23669/2024 ABLAPL/8802/2024	SOURYA SUBHANKAR SWAIN @ SOURYACONSUMER SWAIN MP		2547/2024
60	D-ABLAPL/27807/2024 ABLAPL/10486/2024	PRADEEP BEHERA MP		2548/2024
61	D-MACA/47859/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK MP		2691/2024
62	D-MACA/47859/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK MP		2692/2024
63	D-MACA/47891/2024 MACA/ /	D.M.,M/S ORIENTAL INSURANCE CO.LTD., SOANISORE MP		2693/2024
64	D-MACA/44799/2024 MACA/ /	MANGER(LEGAL),SRIRAM G.I.CO.LTD.,BHUBANESHWARIAN MP		2694/2024
65	D-MACA/47915/2024 MACA/ /	AUTHORISED SIGNATORY, NATIONAL INSURANCE CO.LTD., CUTTACK MP		2695/2024
66	D-MACA/47915/2024 MACA/ /	AUTHORISED SIGNATORY, NATIONAL INSURANCE CO.LTD., CUTTACK MP		2696/2024
67	D-MACA/47929/2024 MACA/ /	UNITED INDIA INSURANCE CO.,BBSR MP	SANTOSH KUMAR MOHANTY	2697/2024
68	D-MACA/47929/2024 MACA/ /	UNITED INDIA INSURANCE CO.,BBSR MP	SANTOSH KUMAR MOHANTY	2698/2024
69	D-CRLA/442/2019 CRLA/442/2019	KAMALA ROUTRAY MP	JUGALA KISHORE PANDA, MR. PRAVAT KUMAR DAS,	2909/2024
70	D-CRLA/34145/2024 CRLA/ /	PURAN @PURANDAR SABAR MP	SAHASRANSU SOURAV	2910/2024
71	D-CRLA/34145/2024 CRLA/ /	PURAN @PURANDAR SABAR MP	SAHASRANSU SOURAV	2911/2024
72	D-CRLA/34145/2024 CRLA/ /	PURAN @PURANDAR SABAR MP	SAHASRANSU SOURAV	2912/2024
73	D-CRLA/34145/2024 CRLA/ /	PURAN @PURANDAR SABAR MP	SAHASRANSU SOURAV	2913/2024
74	D-CRLA/138/2015 CRLA/138/2015	SARATHI BEHERA MP	M/S.BASANTA KUMAR DAS	2914/2024
75	D-CRLA/19161/2024 CRLA/664/2024	BHAGIRATHI SAHU MP	JNYANANANDA PANDA	2915/2024
76	D-CRLMC/34170/2024 CRLMC/ /	TRILOCHAN SAHU MP	JUGALA KISHORE PANDA	3029/2024
77	D-CRLMC/2971/2024 CRLMC/320/2024	SHIBANARAYAN PANIGRAHI MP	MANORANJAN DAS	3030/2024
78	D-CRLMC/34202/2024 CRLMC/ /	SASMITA SETHY MP	RABINDRA NATH PRUSTY	3031/2024
79	D-CRLMC/34291/2024 CRLMC/ /	LALAN PRASAD YADAV MP	BIJAYA KUMAR RAGADA	3032/2024
80	D-WA/47814/2024 WA/ /	UTKAL UNIVERSITY, BBSR MP	DAYANANDA MOHAPATRA	8121/2024
81	D-WA/47814/2024 WA/ /	UTKAL UNIVERSITY, BBSR MP	DAYANANDA MOHAPATRA	8122/2024
82	D-WA/1077/2022 WA/1077/2022	STATE OF ODISHA MP	PRAFULLA KUMAR MOHAPATRA	8123/2024
83	D-WA/47870/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8124/2024
84	D-WA/47870/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8125/2024
85	D-WA/47870/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8126/2024
86	D-WA/47884/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8127/2024
87	D-WA/47884/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8128/2024
88	D-WA/47884/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8129/2024
89	D-WA/47881/2024	LOPAMUDRA NAYAK	KUNAL KUMAR SWAIN	

	WA/ /	MP		8130/2024
90	D-WA/18436/2024 WA/1215/2024	LIZASMITA NAYAK MP	DURGESH NARAYAN RATH, BUDDHADEV ROUTRAY	8131/2024
91	D-WA/18436/2024 WA/1215/2024	LIZASMITA NAYAK MP	DURGESH NARAYAN RATH, BUDDHADEV ROUTRAY	8132/2024
92	D-WA/47890/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8133/2024
93	D-WA/47890/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8134/2024
94	D-WA/47890/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8135/2024
95	D-WA/47871/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8136/2024
96	D-WA/47871/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8137/2024
97	D-WA/47905/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	8138/2024
98	D-WA/47905/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	8139/2024
99	D-WA/47905/2024 WA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	8140/2024
100	D-WA/47871/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8141/2024
101	D-WA/47906/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8142/2024
102	D-WA/47906/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8143/2024
103	D-WA/47906/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8144/2024
104	D-WA/47924/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8145/2024
105	D-WA/47924/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8146/2024
106	D-WA/47924/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8147/2024
107	D-WP(C)/47783/2024 WP(C)/ /	ALOK KUMAR PANDA MP	BIPLABA P.B. BAHALI	15253/2024
108	D-WP(C)/45824/2024 WP(C)/27109/2024	PANKAJ BHUSAN BEHERA MP	SOUBHAGYA KUMAR DASH	15254/2024
109	D-WP(C)/47789/2024 WP(C)/28177/2024	RAJALAXMI PATTNAIK MP	DEEPALI MAHAPATRA	15255/2024
110	D-WP(C)/34870/2023 WP(C)/34870/2023	D. SHANTI MP	JAYPRAKASH TRIVEDI	15256/2024
111	D-WP(C)/19010/2023 WP(C)/19010/2023	JAGJIT RAY CHAMPATI MP	KHAN MAHMOODUL HASAN NIAMATI	15257/2024
112	D-WP(C)/18898/2023 WP(C)/18898/2023	KRISHNA PRIYA CHAMPATI MP	K.M.H.NIAMATI	15258/2024
113	D-WP(C)/47774/2024 WP(C)/ /	ATRUSH PRADHAN MP	SAROJ KUMAR MISHRA	15259/2024
114	D-WP(C)/47792/2024 WP(C)/28186/2024	LAXMIKANTA BISWAL MP	MANORANJAN MISHRA	15260/2024
115	D-WP(C)/47775/2024 WP(C)/ /	SITARAM AGRAWALA MP	SAROJ KUMAR MISHRA	15261/2024
116	D-WP(C)/47793/2024 WP(C)/28181/2024	TRILOCHAN CHAKRA MP	DR. JITENDRA KUMAR LENKA	15262/2024
117	D-WP(C)/32754/2024 WP(C)/18555/2024	SAROJ KUMAR SETH MP		15263/2024
118	D-WP(C)/47803/2024 WP(C)/28240/2024	RASMI RANI SENAPATI MP	SHASHI BHUSAN JENA	15264/2024
119	D-WP(C)/42778/2024 WP(C)/25794/2024	SUKRA ORAM MP	SOUMYA RANJAN MOHANTY	15265/2024
120	D-WP(C)/2573/2022 WP(C)/2573/2022	ARUN RAM MP	BHABANI SANKAR TRIPATHY 1	15266/2024

121	D-WP(C)/47805/2024 WP(C)/ /	PRADIPTA KUMAR SARANGI MP	BISWABIHARI MOHANTY	15267/2024
122	D-WP(C)/29050/2013 WP(C)/29050/2013	SANGHAMITRA BISWAL MP		15268/2024
123	D-WP(C)/29051/2013 WP(C)/29051/2013	SARAT CH.SAMAL MP		15269/2024
124	D-WP(C)/29053/2013 WP(C)/29053/2013	UMESH KU.SAMAL MP		15270/2024
125	D-WP(C)/24403/2024 WP(C)/14041/2024	BIKRAM KESHARI NAYAK MP	KOUSIK ANANDA GURU	15271/2024
126	D-WP(C)/47807/2024 WP(C)/ /	M/S. RENEWABLE EVIROGIC (P) LTD., BBSR MP	SRASANT PARIDA	15272/2024
127	D-WP(C)/47812/2024 WP(C)/ /	SUBHENDU MISHRA MP	BIKRAM CHANDRA GHADEI	15273/2024
128	D-WP(C)/47813/2024 WP(C)/28227/2024	ANANYA MAHALIK MP	RAKESH KUMAR SARANGI	15274/2024
129	D-WP(C)/47821/2024 WP(C)/ /	SK. MURTUZA MP	DHARMENDRA SETHY	15275/2024
130	D-WP(C)/47821/2024 WP(C)/ /	SK. MURTUZA MP	DHARMENDRA SETHY	15276/2024
131	D-WP(C)/47823/2024 WP(C)/28218/2024	SOMANATH MAHANTA MP	KRISHNA CHANDRA SAHU	15277/2024
132	D-WP(C)/47826/2024 WP(C)/ /	BIJAY KUMAR SATAPATHY MP	SAROJA KANTA SAMAL	15278/2024
133	D-WP(C)/47827/2024 WP(C)/28219/2024	BRAJA SUNDAR SAHOO MP	KRISHNA CHANDRA SAHU	15279/2024
134	D-WP(C)/47832/2024 WP(C)/ /	RANJIT KUMAR SAHU MP	DEEPALI MAHAPATRA	15280/2024
135	D-WP(C)/47833/2024 WP(C)/ /	M/S SASWAT BRICKS MP	PURNA CHANDRA DAS	15281/2024
136	D-WP(C)/47834/2024 WP(C)/ /	SANJUKTA SAMAL MP	KSHIROD KUMAR ROUT	15282/2024
137	D-WP(C)/47835/2024 WP(C)/28247/2024	REXON STRIPS LIMITED., ROURKELA MP	SATYA SMRUTI MOHANTY	15283/2024
138	D-WP(C)/47843/2024 WP(C)/ /	M/S S.M. CARRIERS, CUTTACK MP	PRANAYA KISHORE HARICHANDAN	15284/2024
139	D-WP(C)/47842/2024 WP(C)/ /	PANCHDEEP CONSTRUCTION LTD MP	SANTOSH KUMAR DWIVEDY	15285/2024
140	D-WP(C)/16035/2024 WP(C)/9531/2024	MYSA MURMU MP	ARIJEET MISHRA	15286/2024
141	D-WP(C)/47849/2024 WP(C)/ /	S. SATYARAJU MP	TIRTH KUMAR SAHU	15287/2024
142	D-WP(C)/47778/2024 WP(C)/28258/2024	GOPINATHPUR GRAM PANCHAYAT MP	SUKANTA KUMAR DALAI	15288/2024
143	D-WP(C)/47852/2024 WP(C)/ /	P.KAMESWAR RAJA MP	TIRTH KUMAR SAHU	15289/2024
144	D-WP(C)/14838/2024 WP(C)/11618/2024	M/S. PARADEEP PHOSPHATES LIMITED, OMSHAK MP	STAPATHY (SR.S.C.)	15290/2024
145	D-WP(C)/20511/2023 WP(C)/20511/2023	M/S SREE METALIKS LTD., KEONJHAR MP	KSHIROD KUMAR SAHOO	15291/2024
146	D-WP(C)/47853/2024 WP(C)/ /	GIRISH CHANDRA PATI MP	SUSANTA KUMAR BARAL	15292/2024
147	D-WP(C)/47780/2024 WP(C)/28244/2024	DHIRENDRA KUMAR NAYAK MP	SUKANTA KUMAR DALAI	15293/2024
148	D-WP(C)/44373/2024 WP(C)/26107/2024	SNIGDHARANI SAMANTARAY MP	RAJAKISHORE SAHOO	15294/2024
149	D-WP(C)/47867/2024 WP(C)/ /	MUKUL KUMAR MP	SAIBRATA RATH	15296/2024
150	D-WP(C)/47866/2024 WP(C)/ /	GOPINATH PATNAIK MP	SATYAJIT MOHAPATRA (2)	15297/2024
151	D-WP(C)/47869/2024 WP(C)/ /	SRIKRISHNA ESTATE AND CONSTRUCTION MP	OMANSELUBHARNAIK	15298/2024
152	D-WP(C)/47876/2024	SADANANDA SAHOO	SUBASH CHANDRA RATH	

	WP(C)/ /	MP		15299/2024
153	D-WP(C)/20622/2016 WP(C)/20622/2016	MC,GRAM PANCHAYAT HIGH SCHOOL, MP	JAMBOURAH,DEMIROUTRAY	15300/2024
154	D-WP(C)/47878/2024 WP(C)/28269/2024	BHARAT KUMAR CHAUHAN MP	BIBEKANANDA BHUYAN	15301/2024
155	D-WP(C)/46697/2024 WP(C)/27850/2024	RAGHUNATH PANIGRAHI MP	ADISHA MOHANTY	15302/2024
156	D-WP(C)/47885/2024 WP(C)/ /	DIPAK KUMAR BEHERA MP	KUNAL KUMAR SWAIN	15303/2024
157	D-WP(C)/47886/2024 WP(C)/ /	M/S. SAROJINI PRADHAN, CUTTACK MP	KAJAL SAHOO	15304/2024
158	D-WP(C)/47888/2024 WP(C)/ /	M/S PRADHAN INDUSTRIES MP	KAJAL SAHOO	15305/2024
159	D-WP(C)/47889/2024 WP(C)/ /	MURALIDHAR BEHERA MP	JNYANANANDA PANDA	15306/2024
160	D-WP(C)/9741/2022 WP(C)/9741/2022	BIRENDRA KUMAR PANI MP	RAJJEET ROY	15307/2024
161	D-WP(C)/23921/2022 WP(C)/23921/2022	KRUSHNA CHANDRA JAGADEV MP	JAGAMOHAN PATTANAIAK	15308/2024
162	D-WP(C)/45408/2024 WP(C)/27508/2024	ISPAT LABOUR UNION, ROURKELA, MP	SUNDESH KUMAR ROUT	15309/2024
163	D-WP(C)/37509/2024 WP(C)/22508/2024	MAMATA KUMARI PADHI MP	SANDHYARANI PANI	15310/2024
164	D-WP(C)/45408/2024 WP(C)/27508/2024	ISPAT LABOUR UNION, ROURKELA, MP	SUNDESH KUMAR ROUT	15311/2024
165	D-WP(C)/24403/2023 WP(C)/24403/2023	PRABIR KUMAR MUDULI MP	SOHAN MISHRA	15312/2024
166	D-WP(C)/47907/2024 WP(C)/ /	ASHTAVINAYAK MOTORS PVT. LTD., MP	KHOSLA KUMAR ACHARYA	15313/2024
167	D-WP(C)/24403/2023 WP(C)/24403/2023	PRABIR KUMAR MUDULI MP	SOHAN MISHRA	15314/2024
168	D-WP(C)/47910/2024 WP(C)/ /	MANOJ KUMAR MISHRA MP	SAMEER KUMAR DAS	15315/2024
169	D-WP(C)/47162/2024 WP(C)/27745/2024	ASHIS KUMAR MISHRA MP	RUPESH KUMAR KANUNGO	15316/2024
170	D-WP(C)/47162/2024 WP(C)/27745/2024	ASHIS KUMAR MISHRA MP	RUPESH KUMAR KANUNGO	15317/2024
171	D-WP(C)/47892/2024 WP(C)/ /	LAXMI PARASETH MP	BIJAYA KUMAR PARIDA 2	15318/2024
172	D-WP(C)/44505/2024 WP(C)/27871/2024	DIPTIRANJAN MAHANTA MP	SAROJANANDA MISHRA	15319/2024
173	D-WP(C)/9806/2015 WP(C)/9806/2015	PRASAN KUMAR SAHOO MP		15320/2024
174	D-WP(C)/47918/2024 WP(C)/ /	UDAYANATH MOHARANA MP	CHAKRADHARI SINGH	15321/2024
175	D-WP(C)/4158/2023 WP(C)/4158/2023	M/S NAYAPALI MEDICAL HALL, BBSR MP	BIBHU PRASAD DAS	15322/2024
176	D-WP(C)/47920/2024 WP(C)/ /	SUSANT KUMAR ROUT MP	NIHAL RATH	15323/2024
177	D-WP(C)/47872/2024 WP(C)/ /	JITENDRA BISWAL MP	PRABODHA CHANDRA NAYAK	15324/2024
178	D-WP(C)/47930/2024 WP(C)/ /	SATYA PRAKASH NANDA MP	ASISH MISHRA	15325/2024
179	D-WP(C)/47932/2024 WP(C)/ /	BANALATA BEHERA MP	SUKANTA KUMAR NAYAK (2)	15326/2024
180	D-WP(C)/47932/2024 WP(C)/ /	BANALATA BEHERA MP	SUKANTA KUMAR NAYAK (2)	15327/2024
181	D-WP(C)/47935/2024 WP(C)/ /	SWAYAM SADASIBA CONSTRUCTION PVT MP	LTD,BHAMISGRAH	15328/2024
182	D-WP(C)/47909/2024 WP(C)/ /	SAGARIKA ROUT MP	SUKANTA KUMAR DALAI	15329/2024
183	D-WP(C)/47941/2024 WP(C)/ /	SUDHANSU SEKHAR MAJHI MP	SUBHADUTTA ROUTRAY	15330/2024

184	D-WP(C)/44963/2024 WP(C)/27177/2024	SUBHASHMITA MALLIK MP	GOPAL AGARWAL	15331/2024
185	D-WP(C)/47944/2024 WP(C)/ /	SUBBRAT KUMAR MISHRA MP	SUBHADUTTA ROUTRAY	15332/2024
186	D-WP(C)/47947/2024 WP(C)/ /	TARAKANTA DAS MP	TARUN PATNAIK	15334/2024
187	D-WP(C)/47893/2024 WP(C)/ /	T. BABITA KUMARI MP	PURESH PRASAD DASH	15335/2024
188	D-WP(C)/47948/2024 WP(C)/ /	RANJAN KUMAR SAHU MP	SUBHADUTTA ROUTRAY	15336/2024
189	D-WP(C)/47951/2024 WP(C)/ /	P.KRISHNA MP	TIRTH KUMAR SAHU	15337/2024
190	D-WP(C)/47954/2024 WP(C)/ /	SUDAM CHANDRA BHOI MP	SUBHADUTTA ROUTRAY	15338/2024
191	D-WP(C)/47956/2024 WP(C)/ /	L.SRINIVAS RAO MP	TIRTH KUMAR SAHU	15339/2024
192	D-WP(C)/47958/2024 WP(C)/ /	P VENKATA RAO MP	TIRTH KUMAR SAHU	15340/2024
193	D-WP(C)/47894/2024 WP(C)/ /	BIBEKANANDA DALAL MP	SUKANTA KUMAR DALAI	15341/2024